

# HIGH COURT OF MANIPUR AT IMPHAL

## OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF FEBRUARY, 2024

### HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
3184	338	3522	101	9	110	130	6	136	3155	341	3496

Disposal of cases which are 5 to 10 years old during the month			Pendency of cases which are 5 to 10 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
7	0	7	531	46	577	0	0	0	46	27	73

### SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
5309	2838	8147	174	56	230	215	75	290	5268	2819	8087

Disposal of cases which are 5 to 10 years old during the month			Pendency of cases which are 5 to 10 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
58	10	68	1038	676	1714	4	4	8	305	164	469

**SUPERINTENDENT: STATEMENT**